

HIGH COURT OF MADRAS - PRINCIPAL SEAT @ MADRAS

SITTING ARRANGEMENT - From 03.08.2015

| Sl.No. | HON'BLE JUDGES | SUBJECT |
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| 1 | The Chief Justice and T.S.Sivagnanam, J | Writ Appeals (Cinema, Mines & Minerals, Co-operative, Forest & Industries) – Admission & Final hearing WP (PIL) & Environmental Matters - Admissions & Final hearing Contempt Appeals, OSA (Arising out of Applications), LPA and Other Division Bench Matters - Admission & Final hearing Writ Appeals - (upto the year 2011) - All Stages |
| 1a | The Chief Justice | Every Friday at 2.15 P.M. - Arbitration (Section 11) Matters (Except of the year 2013) |
| 1b | T.S.Sivagnanam, J | Every Friday at 2.15 P.M. and on Single Sitting days) - Misc. Petitions in Writ Petitions (Admitted cases) Arbitration (Section 11) Matters (of the year 2013) and Specially Ordered Matters |
| 2 | Satish K.Agnihotri, J and K.K.Sasidharan, J | Writ Appeals - Admisssion Writ Appeal (Land Acquisition), DRT & DRAT, WP (Judicial Service), Unauthorised Construction & Encroachment Matters (including CMDA), WP - Caste/Community Certificate, Contempt Petitions - Admission & Final hearing Writ Appeals - from the year 2014 - All Stages and Specially Ordered Matters |
| 2a | K.K.Sasidharan, J | On Single Sitting days) - Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters |
| 3 | M.Jaichandren, J | Writ Petitions - Adjourned Admission stage cases and Specially Ordered Matters |
| 4 | S.Tamilvanan, J and C.T.Selvam, J | HCP & CrI. Appeal (DB) - Admission Monday to Wednesday - HCP - Final hearing Thursday and Friday - CrI.Appel (DB) - Final Hearing and Specially Ordered Matters |
| 4a | C.T.Selvam, J | On Single Sitting days - Criminal OP (u/s.482 of CrI.PC) (Preferably Old cases) and Specially Ordered Matters |
| 5 | V.Ramasubramanian, J and T.Mathivanan, J | Tax Matters and CMA (Customs & Central Excise) - Admission & hearing AS (DB) - arising out of Land Acquisition compensaiton cases WA (Tax) - Admission and Final hearing & related Misc. Petitions and Specially Ordered Matters |
| 5a | T.Mathivanan, J | On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters |
| 6 | S.Manikumar, J and M.Venugopal, J | OSA (arising out of Main cases), WP (DB - Service), Second Appeals (Act.31/78), Special Tribunal Appeals and CMA (except Customs & Central Excise) - Admissions & Final hearing Misc. Petitions in AS and Final hairng of AS Writ Appeals - (of the years 2012 & 2013) - All Stages and Specially Ordered Matters |

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| 6a | M.Venugopal, J | On Single Sitting days - Civil Revision Petitions (Preferably Old cases) and Specially Ordered Matters |
| 7 | A.Selvam, J | CrI. Appeal - Admission and Final hearing (incl. NDPS cases), Admission and Final hearing in CBI & Prevention of Corruption Act Cases (CrI.A, CrI.RC, CrI.OP (u/s.482 of Cr.P.C) & WP (Cr.P.C)) and Specially Ordered Matters |
| 8 | P.R.Shivakumar, J | Misc. Petitions in AS and Final hearing of AS SA - (upto the year 2008) - All Stages and Specially Ordered Matters |
| 9 | S.Palanivelu, J | Writ Petitions - Notice of Motion stage cases and Specially Ordered Matters |
| 10 | M.Sathyanarayanan, J | WP - Admission in Labour and Service Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories WP Transferred from State Administrative Tribunal (OA) and Specially Ordered Matters |
| 11 | B.Rajendran, J | Criminal Revision - Admission and Final hearing and Specially Ordered Matters |
| 12 | D.Hariparanthaman, J | CRP, CMSA and Tr.CMP - Admission and Final hearing and Specially Ordered Matters |
| 13 | C.S.Karnan, J | CMA - Admission CMA - Final hearing - from the year 2012 and Specially Ordered Matters |
| 14 | N.Kirubakaran, J | WP - Admission in EB, Land Acq, Local Authority. ULC, Co-op, Forest, APM, Cinema, LR & LT Adjourned Admission and Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters |
| 15 | M.M.Sundresh, J | WP - Admission in Education and General Miscellaneous Adjourned Admission, Notice of Motion and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters |
| 16 | K.B.K.Vasuki, J | CMA - Final hearing - upto the year 2011 and Specially Ordered Matters |
| 17 | K.Ravichandrabaabu, J | Original Application & Application in CS Original Petition, Arbitration (Except Section 11) matters, Insolvency Petitions and Specially Ordered Matters |
| 18 | P.N.Prakash, J | CrI.OP (u/s.407 & 482 of CrI.PC) and WP (Cr.PC) - Admission and Final hearing and Specially Ordered Matters |
| 19 | Pushpa Sathyanarayana, J | SA - Admission & related Misc. Petitions Company Appeals & Company Petitions SA - (from the year 2009) - All Stages and Specially Ordered Matters |
| 20 | S.Vaidyanathan, J | CrI.OP in Bail & Anticipatory Bail and Specially Ordered Matters |

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| 21 | R.Mahadevan, J | WP - Admission in Tax, MV, MV Tax, M & M, Industries, Customs & Central Excise and Prohibition & Excise Adjudged Admission and Notice of Motion Cases and Final hearing stage cases & related Misc. Petitions in the above categories and Specially Ordered Matters |
| 22 | G.Chockalingam, J | CS - Undefended Board & Framing Issues, TOS, OMS, Final hearing of CS, CS - Trade Marks, Patents & Copyrights Act and Specially Ordered Matters |

Note:

- Oldest cases in the respective categories are to be directed to be listed chronologically every Wednesday apart from listing fresh admission cases and extension of stay cases

- Cases relating to Senior Citizens, Crime against Women, Person with Disability, Children, Juvenile and Prevention of Corruption Act Cases shall be taken up on priority basis

- Cases in which proceedings before the Lower Courts have been stayed and Cases Remanded from the Hon'ble Supreme Court shall be given preference.

- Writ Petitions challenging the vires of the Act/Rule/Regulations/any Statutory Provisions shall be listed before the respective Hon'ble Division Bench categorically as follows:

(1) Laws relating to Cinema, Mines & Minerals, Co-operative, Forest, Industries, Environmental Matters and other laws not covered by the other Hon'ble Division Bench – Hon'ble First Division Bench

(2) Laws relating to recovery of Debts due to Banks and Financial Institutions, Judicial Service, Unauthorised Construction & Encroachment, Land Acquisition, Caste/Community and Contempt – Hon'ble Division Bench presided over by Hon'ble Mr.Justice SATISH K.AGNIHOTRI

(3) Criminal Laws – Hon'ble Division Bench presided over by Hon'ble Mr.Justice S.TAMILVANAN

(4) Tax Laws (including Customs, Central Excise and Service Tax) – Hon'ble Division Bench presided over by Hon'ble Mr.Justice V.RAMASUBRAMANIAN.

(5) Laws relating to Service (except Judicial Service), Family and the matters dealt with Original Side of the High Court, Madras – Hon'ble Division Bench presided over by Hon'ble Mr.Justice S.MANIKUMAR

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//